

**Central Administrative Tribunal
Principal Bench**

O.A. No. 1573/2017

New Delhi this the 08th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Ruby Rani
Age: 40 years, Group C, Designation : Supervisor
D/o Ganjendra Singh
R/o No-90, A/2, Shalimar Garden
Near Shiv Chowk, Delhi. ...Applicant

(By Advocate: Ms. Kirty Agarwal)

Versus

1. The Govt. of NCT of Delhi
Through its Chief Secretary
Delhi Secretariat, Players Building,
New Delhi-110002.
2. The Secretary
Ministry of Women & Child Development
Government of India
Shastri Bhawan
New Delhi, 110001 ... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

After arguing for some time learned counsel for the applicant has sought leave of this Tribunal to withdraw this O.A. with liberty to file a fresh O.A. with amended relief clause.

2. Accordingly, this O.A. is dismissed as withdrawn with liberty as prayed.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**